

## VIDEO CONFERENCING

District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CIVIL CAUSE LIST DATED 28-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<b><u>Misc. cases/purpose</u></b>					
1	MACT	127/20	AJAY KUMAR SINGH	Vs.	ASHWANI KUMAR
2	MACT	128/20	ASHWANI KUMAR	Vs.	NEW INDIA ASSURANCE CO. LTD.
3	MACT	129/20	ROHTAS	Vs.	ASHWANI KUMAR
4	MACT	130/20	ASHISH KUMAR	Vs.	ASHWANI KUMAR
5	MACT	131/20	PAPPU	Vs.	ASHWANI KUMAR
<b><u>Plaintiff/Petitioner Evidence</u></b>					
6	MACT	130/19	TAUQEER FATMA	Vs.	SHAHNAZ FATMA
7	MACT	432/19	SH RAJ KISHOR	Vs.	AJAY KUMAR

## VIDEO CONFERENCING

District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CRIMINAL CAUSE LIST DATED 28-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M CrI	9/202020	MOHD. SAD	Vs.	UNKNOWN
2	M CrI	35/2020	BRIJESH	Vs	UNKNOWN
3	M CrI	49/2020	BALA SARASWATI	Vs	UNKNOWN
4	M CrI.	65/2020	SIKANDER SINGH	Vs	AMIT GULATI
5	M. CrI	66/2020	RITIKA	Vs	SACHIN
6	M. CrI	68/2020	UNKNOWN	Vs	UNKNOWN